

**The Minister of Production (Shri K. C. Reddy):**

(a)	1951	9,446 acres
	1952	7,561 "
	1953	7,795 "
(b)	1951	60,84,000 Mds.
		43,80,000 Mds.
	1953	62,06,000 Mds. up to October 1953

(excluding production by unlicensed manufacturers).

(c) Factories	24
Circle Offices	2 (at Penuguduru and Naupada)
	1 (part of Madras Circle)
Divisional Office	1 (at Kakinada)
Regional Office	None (The Andhra State is served by the Regional Office at Madras).

#### SALT RESEARCH STATION

**270. Shri Nanadas:** Will the Minister of Production be pleased to state:

(a) the number of salt research stations in the country and the places where they are working; and

(b) whether there is any proposal to start one salt research station at Salt Iskapalli in Nellore District?

**The Minister of Production (Shri K. C. Reddy):** (a) One Salt Research Station is being established at Bhavnagar in Saurashtra under the Council of Scientific and Industrial Research. There are, however, five Salt Department Laboratories located at the following places:—

Deodani, Sambhar Lake.  
Wadala, Bombay.  
Humma, Orissa.  
Tondiarpet, Madras.  
Tuticorin, Madras.

(b) No.

#### COAL MINES

**271. Pandit D. N. Tiwary:** Will the Minister of Production be pleased to

state the number of coal mines worked by Government?

**The Minister of Production (Shri K. C. Reddy):** Eleven.

#### SYNTHETIC GEMS

**272. Shri Rajagopala Rao:** (a) Will the Minister of Commerce and Industry be pleased to state the quantity and value of synthetic corundum and synthetic gem stones imported into India during the past five years, year-wise?

(b) What are the import duties levied on (i) imported synthetic corundum, uncut and cut as gem stones separately and (ii) other synthetic gem stones, both uncut and cut as gem stones?

(c) Are there any synthetic gem stone industries, manufacturing the above material in India?

(d) Is any protection or special encouragement given to this industry by the Government of India?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). Separate statistics for synthetic stones are not available from Sea Borne Trade Accounts.

(c) and (d). There is no manufacture of synthetic stones. Processing of imported synthetic gems is, however, carried on as a cottage industry in Rajasthan and Madras. As manufacture has not yet been established, the question of any protection does not, for the present arise.

#### HEAVY ELECTRICAL POWER PLANT INDUSTRY

**273. Shri S. N. Mishra:** Will the Minister of Production be pleased to state:

(a) the firms which are prepared to participate financially and technically in the project for Heavy Electrical Power Plant Industry; and

(b) whether they have commenced a survey of the prevailing conditions?

**The Minister of Production (Shri K. C. Reddy):** (a) Messrs. Siemens of Germany, English Electric Company of the U.K., and Associated Electrical Industries Limited of the U.K.

(b) Siemens sent a delegation to this country to undertake a local study of market conditions and production facilities. The delegation also held discussions with various Government departments and officials concerned, and then the team returned to Germany to prepare the project study. The report is expected shortly for consideration by the Government of India. The offers of English Electric Company and Associated Electrical Industries Limited are under examination.

**ENFORCEMENT DIRECTORATE (COMMERCE MINISTRY)**

274. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of cases detected by the Enforcement Directorate of the Commerce Ministry during the years 1950, 1951, 1952 and so far in 1953 year-wise;

(b) the number of cases sent to the Court and the number of cases which ended in conviction;

(c) how many cases have been referred to the Directorate by the Ministry, during the above period; and

(d) what are the broad categories of cases inquired into by the Directorate?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 24.]

(c) About fifteen cases a year were referred to the Central Enforcement Directorate by the Ministry.

(d) The board types of cases en-

quired into by the Directorate were:—

(1) blackmarketing

(2) wrong price marking; and production of sub-standard materials; and

(3) wrong declarations about production and disposal of controlled materials.

**IMPORT OF BETEL-NUTS**

275. **Shri Muniswamy:** (a) Will the Minister of Commerce and Industry be pleased to state how many licenses have been given to the State of Madras for the second half-year of 1953, for importing Betel-nuts?

(b) How many of them are new comers?

(c) What were the total number of applications received from the State of Madras for getting this license and how many of them were rejected?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) to (c). A statement is attached. [See Appendix III, annexure No. 25.]

**S STORAGE SHEDS OF BIKANER HOUSE**

276. **Shri M. S. Gurupadaswamy:** Will the Minister of Irrigation and Power be pleased to state:

(a) the estimated and actually incurred costs of construction of temporary storage sheds in the compound of Bikaner House, New Delhi;

(b) the purpose for which these sheds were constructed; and

(c) the floor area of these sheds?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Estimated cost Rs. 2,07,540.

Actual expenditure Rs. 1,82,469.

(b) The sheds were constructed to provide office accommodation for the staff engaged on the designs work for Hirakud Dam and Kakrapar Weir and Canal Projects.

(c) The floor area of the sheds is 18,466 sq. ft.